

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **09.02.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 444/2023	PV Potluri Ventures Pvt. Ltd. Vs Benita Industries Ltd.	Mr. Subhang P Nair	Mr. M Maharshi Viswaraj For Caveator

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA (AT) No.131/2021 (CA (AT) No. 125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. B Dhanaraj	Mr. A. Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) no. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd.	Mr. Amir Bavani	
4	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	

5	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Salim A Inamdar	
6	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 Delay in refiling IA No. 645/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors.	Mr. Salim A Inamdar	
7	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.  <b>WITH</b>	Mr. Vivek Sinha	Ms. Anuradha Bisanai
8	Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No. 1424 & 1425/2023 For Condone Delay IA No. 1423/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator  <b>WITH</b>	Mr. Arun C Mohan	
9	Comp App (AT) (CH) (Ins) No. 457/2023 For Condone Delay IA No. 1426/2023 To dispense with IA No. 1428/2023 For Exemption IA No. 1427/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Arun C Mohan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	

11	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4
12	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
13	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 8 Ors.	Mr. CS K Gaurav Kumar	Mr. Rohan Rajasekaran- R3 & R4
14	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023 Additional docs. IA No. 839/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr.  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Deepika Murali- R1
15	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	
16	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829 & 933/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd.	Mr. Vinay Kumar Jain	Mr. Somasekhar Raichur
17	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17
19	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd.  <b>WITH</b>	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
20	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
21	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr.Yadavalli Sai Karunakar
22	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
23	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
24	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan- R1

25	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	M/s UKCA and Partners	
26	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
27	Comp App (AT) (CH) (Ins) No. 24/2022 For Stay IA No. 242/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1
28	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Hareesh, RP, M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
29	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
30	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India  <b>WITH</b>	Mr. G Sridhar	Mr.B Chandrasekaran
31	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
32	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. A Murali	Ms. Poornima Hatti- R1 Mr. Edward James- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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